

## NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 17th June 2020

PRESENT:

Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	CP/127/KOB/19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AJITH NAGAPPAN NAIR RADHAMANY & ANOTHER
NAME OF RESPONDENTS	:	AMRUTHAMGAMAYA NATURE CARE AND LEISURE PVT.LTD. & 4 OTHERS

**Counsel for the petitioner(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Counsel for the Respondent(s):**

Name of Counsel	Designation	Phone No.	Email	Signature

**Notes of Registry****Orders of the Tribunal**

The learned counsel for the petitioner, PCS Bijoy Prabhakaran Pulipra appeared through audio call. None appeared for the respondents. However, respondents 1 to 3 as also R5 sent an email requesting for an adjournment. Learned PCS for R4 sent his willingness to participate in the Video conference. It is found from the records that the respondents No. 1 to 3 have filed a maintainability petition through email, but the hard copy is not received in the Registry yet. The counsel for the petitioner stated that the respondent Nos. 1 to 3 have not filed the counter to the main CP. However, R4 has filed the counter. Therefore, the Registry is directed to inform the respondents 1 to 3 and 5 of the main CP to file the counter before the next date fixed through email in addition to the normal procedure. They are also directed to submit the hard copy of the maintainability petition as also counter to the main CP before the next date of hearing List on 23.07.2020

(Ashok Kumar Borah)  
Member (Judicial)

*Notice  
5/17/20*

*Notice to R2 & R3 returned  
unseen:  
Maintainability petition filed  
by R1 & R3 stating as the main  
petition, CP 17 not served to other party.*

*R1, R2, R3 & R5  
17/6/20*